

DIVISION BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

APPEAL/37(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH JUNE 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES JHARKHAND VS SHASHIDHAR CONSTRUCTIONS & CARRIERSPRIVATE LIMITED
UNDER SECTION	SEC 252 (1) - BY GOVERNMENT BODY

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv.] For the petitioner
Ms.Prity Panja,Adv.]

O R D E R

1. Due to paucity of time, time matter could not be taken up for hearing.
2. Post the matter on **07/08/2024**.

**Satyajit Roy
(Court Officer)**